

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA
UNSTARRED QUESTION NO.766
ANSWERED ON 02/12/2024**

**COMPLAINTS OR REPORTS RELATED TO APPLICATION FOR A PETROLPUMP
PERMISSION**

766 SMT. JEBI MATHER HISHAM:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) data on the number of petrol pump permissions granted across states, particularly in Kerala, over the last five years, specifying criteria used for approval and detailing the types of areas urban, semi urban, or rural in which they were granted;
- (b) the measures taken to prevent favouritism or irregularities in the allocation of petrol pump licenses, steps taken to ensure fair, transparent distribution and adherence to guidelines; and
- (c) whether Government has received any complaints or reports related to a pump permission application, allegedly leading to an Additional District Magistrate's suicide in Kannur, Kerala, if so, the details including actions taken thereon?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a)&(b)Subsequent to dismantling of Administered Pricing Mechanism (APM) w.e.f. 1.4.2002, the selection/cancellation of Retail Outlet (RO) dealers is done by Public Sector Oil Marketing Companies (OMCs) themselves including in the State of Kerala. ROs are set up at identified locations based on field survey and feasibility studies. With an aim of maximizing transparency and preventing corruption, selection of RO dealer is done by Public Sector OMCs through public advertisement released by them followed by online process of draw of lots from eligible applicants, maintaining full transparency and minimum human interference. The applications so received against the advertisement are processed in line with laid down procedures of RO Dealership Selection Guidelines 2023. Detailed Norms/Criteria for allotment of RO dealerships in the country are available at www.petrolpumpdealerchayan.in/petrol-2023/.

State-wise number of ROs commissioned by PSU OMCs during the last five years (FY 2019-20, 2020-21, 2021-22, 2022-23, 2023-24 & current FY 2024-25 (Apr-Sep 2024) including the State of Kerala, detailing the types of areas urban, semi-urban, or rural in which they were granted are given at **Annexure**.

(c) Complaints have been received by the Government of India relating to grant of No Objection Certificate by the official of the District Administration for setting up of RO at Cheranmoola, Nidvaloor, Sreekantapuram in Kannur district of Kerala. As the complaints relate to a functionary of the State Government, the complaints have been forwarded to the State Government of Kerala for appropriate action at their end.

ANNEXURE

Annexure referred to in reply to part (a)&(b) of Rajya Sabha Unstarred Question No.766 for 02.12.2024 asked by Smt. Jebi Mather Hisham, MP regarding "Complaints or reports related to application for a petrol pump permission".

PSU OMCs - State/Class of Market wise number of retail outlets commissioned across India, including the state of Kerala, over the last five years (FY2019-20, 2020-21,2021-22,2022-23,2023-24 & current FY 2024-25 (Apr-Sep 2024))

Sl.No	State /UT	Class of Market* wise commissioning					
		A class (Urban)	B class (Urban)	C class (Semi Urban)	D class (Highways NH &SH)	E class (Rural)	Total
1	Andaman & Nicobar	0	0	1	4	0	5
2	Andhra Pradesh	3	78	174	494	308	1057
3	Arunachal Pradesh	0	0	36	68	32	136
4	Assam	0	9	91	212	160	472
5	Bihar	0	10	63	358	374	805
6	Chandigarh	0	6	0	0	0	6
7	Chattisgarh	1	43	130	419	325	918
8	Daman Diu & Dadra Nagar Haveli	0	0	4	1	1	6
9	Delhi	5	0	0	0	0	5
10	Goa	0	2	2	12	7	23
11	Gujarat	59	49	119	1081	212	1520
12	Himachal Pradesh	0	21	38	211	232	502
13	Haryana	2	44	97	296	337	776
14	Jammu & Kashmir	1	9	27	51	114	202
15	Jharkhand	2	29	91	175	287	584
16	Karnataka	151	67	249	1005	440	1912
17	Kerala	2	15	55	216	274	562
18	Lakshadweep	0	0	0	0	4	4
19	Ladakh	0	0	4	10	9	23
20	Maharashtra	78	110	155	1396	325	2064
21	Meghalaya	1	0	16	57	11	85
22	Manipur	0	3	12	58	35	108
23	Madhya Pradesh	0	120	256	996	939	2311
24	Mizoram	0	0	18	35	10	63
25	Nagaland	0	0	35	59	27	121
26	Odisha	1	8	85	324	349	767
27	Punjab	0	43	91	119	254	507
28	Puducherry	0	18	33	58	81	190
29	Rajasthan	16	64	234	1011	620	1945
30	Sikkim	0	1	4	12	3	20
31	Telangana	132	27	250	316	754	1479

32	Tamil Nadu	70	96	295	806	360	1627
33	Tripura	0	3	18	24	18	63
34	Uttar Pradesh	82	95	408	1166	2207	3958
35	Uttarakhand	0	19	30	110	64	223
36	West Bengal	7	7	48	332	376	770

* Definition of Class of Market

(i) **A Class Markets** – “A” Class cities i.e., Metropolitan cities and other cities (areas covered under Municipal limits of a city) having population of more than 20 lakhs as per 2011 census. Locations falling on National Highways (NH) / State Highways (SH) passing through A class Market will be classified as A class market.

(ii) **B Class Markets** - Cities (areas covered under Municipal limits of a city) having a population of more than 4 lakhs and up to 20 lakhs as per 2011 census. Locations falling on National Highways (NH) / State Highways (SH) passing through B class Market will be classified as B class market.

(iii) **C Class Markets** - All other Towns / Cities (Areas covered under Municipal limits of a town / city) and not covered under “A” & “B” class markets & locations not on National / State Highways. Locations falling on National Highways (NH) / State Highways (SH) passing through C class Market will be classified as D class market.

(iv) **D Class Markets** - Retail Outlets on National (D1) / State (D2) Highways. In case of Express Ways, Coastal Highways etc. same will be categorized as D1 or D2 based on it's jurisdiction with central or state authority.

(v) **E Class Markets** - Rural ROs: Retail outlets in Rural areas (Areas not covered under Municipal limits of a town) and not falling under A, B, C & D Class of markets